

**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

Memo No. 4238 – R (Recruitment)

Dated, the 6<sup>th</sup> December, 2016.

**MERIT LIST**

In terms of the Court's Employment Notice 1317-RG dated 15<sup>th</sup> April, 2016 for the post of P.A./Stenographer, Grade-C, a Preliminary Shorthand Test was held on 3<sup>rd</sup> September followed by further Shorthand Test amongst the short-listed candidates which was held on 19<sup>th</sup> November in this year, in the High Court at Calcutta for filling up 32 vacancies, the final list of successful candidates and panel for wait-listed candidates (wherever available) in the respective categories (**merit wise**) are as follows :-

**CATEGORY : SCHEDULED CASTE (S.C.), NO. OF POSTS – 07**

**Candidates selected for appointment to the post of P.A./Stenographer,  
Grade-C, 2016.**

Sl. No.	Roll No. (PA/HC/16/..)	Name of the Candidate
1.	063	Milan Halder (S.C.)
2.	038	Suman Bag (S.C.)
3.	087	Jaydev Mandal (S.C.)
4.	052	Biplab Sikari (S.C.)

**WAIT-LISTED CANDIDATES**

No successful candidate is found.

**CATEGORY : O.B.C. (A) - NO. OF POSTS – 04**

**Candidates selected for appointment to the post of P.A./Stenographer,  
Grade-C, 2016.**

Sl. No.	Roll No. (PA/HC/16/..)	Name of the Candidate
1.	181	Asraf Mallick (OBC-A)
2.	191	Sk Mujahidul Islam (OBC-A)

**WAIT-LISTED CANDIDATES**

No successful candidate is found.

**CATEGORY : O.B.C. (B) - NO. OF POSTS – 02**

**Candidates selected for appointment to the post of P.A./Stenographer,  
Grade-C, 2016.**

Sl. No.	Roll No. (PA/HC/16/..)	Name of the Candidate
1.	267	Biraj Kumar Nandi (OBC-B)
2.	274	Ayan Karmakar (OBC-B)

**WAIT-LISTED CANDIDATES**

Sl. No.	Roll No. (PA/HC/16/..)	Name of the Candidate
1.	251	Arnab Ghosh (OBC-B)
2.	234	Rohit Dey (OBC-B)
3.	224	Sumana Bhar (OBC-B)
4.	225	Tanmay Datta (OBC-B)
5.	233	Pritam Dutta (OBC-B)
6.	217	Abhisek Dutta (OBC-B)
7.	220	Debashis Das (OBC-B)

**CATEGORY : UNRESERVED (MERITORIOUS SPORTS PERSON) - NO. OF POST - 01**

**No successful candidate is found.**

The panel, referred to above, shall be kept alive for one year from the date of its publication. In case of non-acceptance of offer of appointment by any empanelled candidate, the candidate ranked next shall be offered appointment from the respective category of the candidates.

This is general information to all concerned.

For further information, if any, all concerned are requested to visit Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

By Order,

**Sd/-**  
Registrar  
(Recruitment & Management)  
Appellate Side,  
High Court at Calcutta